

नियमों के अन्तर्गत विनियमित किया जाता है।

राष्ट्रीय वन नीति, 1988 के लक्ष्यों में से एक लक्ष्य, ग्रामीणों तथा आदिवासियों को ईंधन की लकड़ी, चारा, छोटे वन उत्पाद तथा छोटी इमारतों लकड़ी की आवश्यकताओं को पूरा करना है। इस प्रकार उनकी आवश्यकताओं को पूरा करने के लिए कुछ वृक्षों की कटाई तो होगी ही और इसलिए वृक्षों की कटाई पर पूर्ण प्रतिबंध लगाना संभव नहीं है।

**Location of Central Government Club in National Library Campus in Calcutta**

2208. SHRI RAJNI RANJAN SAHU:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a Central Government club is likely to be located inside the National Library Campus in Calcutta;

(b) if so, the reasons therefor; and

(c) the steps being taken to remove the same?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA): (a) No, Sir. There already exists a Central Services Club in the National Library campus, Calcutta for the last thirty years and therefore the question to locate a Central Government club inside the National Library Campus does not arise.

(b) and (c) In view of (a) above, the questions do not arise.

**Computers Acquired by CSIR lying unused**

2209. SHRI RAJNI RANJAN SAHU: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that computers acquired by CSIR for modernising financial and administrative information system at a cost of Rs. 82 lakhs have remained unused;

(b) if so, the reasons therefor; and

(c) the steps Government propose to take to use these computers?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (PROF. M. G. K. MENON): (a) Out of the 40 Personal Computers systems provided for modernisation of financial and administrative information system in 39 Laboratories and at CSIR Headquarters, all, except in four Laboratories, are now in use.

(b) The delay in these four Laboratories is due to certain hardware and administrative problems.

(c) The remaining four laboratories have been instructed by CSIR to put the Personal Computer systems into use at the earliest.

**'Forests in the country'**

2210. SHRI PRAMOD MAHAJAN: Will the Minister of ENVIRONMENT AND FORESTS be pleased to refer to the answer to Starred Question 112 given in the Rajya Sabha on the 20th March, 1990 and state:

(a) what is the minimum per capita requirement of forest cover in the country; and

(b) what steps Government are taking to increase the forest area?